

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4610
ANSWERED ON:21.02.2014
ROGI KALYAN SAMITI
Singh Shri Jagada Nand

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has constituted Rogi Kalyan Samitis (RKSs) and Hospital Management Societies (HMSs) in rural and urban areas of the country;
- (b) if so, the salient features and guidelines thereof along with the number of RKSs/HMSs presently functioning in the country, State/UT-wise;
- (c) whether it is mandatory to have RKSs/HMSs in all district hospitals for ensuring smooth functioning of National Rural Health Mission (NRHM);
- (d) if so, the number of district hospitals in States/UTs which have RKSs/HMSs and are taking care of administrative and health related responsibilities; and
- (e) the corrective measures taken by the Government for constitution of RKSs/ HMSs in all the district hospitals in the country including in Bihar?

Answer

THE MINISTER OF HEATH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a): Public Health is a state subject. Under the National Health Mission, Rogi Kalyan Samitis (RKSs)/ Hospital Management Committees (HMCs) are envisaged to be constituted at public health facilities at the level of Primary Health Centres (PHCs), Community Health Centres (CHCs), Sub-District Hospitals and District Hospitals.
- (b): The RKS/HMC is required to be registered under the Societies Registration Act and have an account in a commercial bank. It is to be set up at all the Public Health Facilities starting from Primary Health Centre level and above. It consists of members of Local Self-Government Institutions, Non- Governmental Organizations (NGOs), elected public representatives and State Government officials. RKS acts as trustees for the hospitals to manage the affairs of the hospital and is responsible for upkeep of the facilities and ensure provision of better facilities to the patients in the hospital. It would have the authority to raise its own resources by way of user fee and utilize the same for improvement of services rendered in the facility. The State/UT- wise number of facilities with Rogi Kalyan Samitis/ Hospital Management Committees is at Annexure.
- (c) & (d): As per NHM Framework for Implementation, every public hospital including District Hospital should have RKS/HMC. The state/UT wise information of RKS/HMC of District level health facilities including District Hospitals (DHs) is at Annexure.
- (e): Public health is a state subject. Under NHM, financial support by way of United Grants are provided only for those public health facilities where RKS/HMC has been constituted and registered. It is also part of MOU between the Central and State Government. As informed by State Government of Bihar, the State Health Society ensures that the RKSs in all the districts hospitals are functional.